

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.366/2006
This the 25th day of August 2006

HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

Rudal Prasad Prajapati, aged about 33 years son of Sri Sampat, Temporarily residing at B-151/1, Nehru Colony, Katheri, Chandigarh and permanent Address Gram Chorkhali Bazar, P.O. Bakhra , District, Deoria.

...Applicant.

By Advocate: Shri A.K. Singh.

Versus.

1. Union of India through the General Manager, N.E. Railway Gorakhpur.
2. Divisional Railway Manager, N.E. Railway, Ashok Marg, Lucknow.
3. Sr. Divisional Personnel Officer, N.E. Railway, Ashok Marg, Lucknow.
4. Station Supdt. N.E. Railway, District Balrampur.

By Advocate: Shri K.K. Shukla.

ORDER (Oral)

BY HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.

1. Heard Shri A.K. Singh, the learned counsel for the applicant and Shri K.K. Shukla, the learned counsel for respondents.
2. The applicant is the son of deceased Late Smt. Kalawati, died on 9.9.2005 while working under Respondent No.4 and thereafter the applicant has made an application to the department for his appointment on compassionate ground and also made a

(2)

representations dated 6.12.2005 covered under (A-4) and also 20.07.2006 covered under (A-5) to the respondents but they have not taken any action upon such representations. He contents that if his representations are consider for his appointment on compassionate ground his purpose would be served. The learned counsel for respondents has also not opposed his request for consideration of such representations of the applicant and to pass appropriate orders within the stipulated time. As such the petition is disposed of with the direction to the respondents to consider the representations of the applicant dated 6.12.2005 covered under (A-4) and also 20.07.2006 covered under (A-5) for his appointment on compassionate ground in accordance with the rules on the subject, within a period of four months from the date of the receipt of the certified copy of this order.

No order as to costs.

(M. KANTHAIAH)
MEMBER (J)

25-8-06

Ak/.